

7

COMMITTEE ON ABSENCE OF MEMBERS
THE SITTINGS OF THE HOUSE

FOURTH REPORT

(SECOND LOK SABHA)

I, the Chairman of the Committee on Absence of Members from the sittings of the House, having been authorised by the Committee, present this, their Fourth Report.

2. The Committee held their sitting on the 19th December, 1957. The Committee considered six applications for leave of absence. The recommendation of the Committee with respect to each application is given below.

3. Shri Biren Roy: The Member has applied for leave of absence from the 22nd July, 1957 to the 20th August, 1957 during the Second Session as he was on a lecture tour of Europe. The total period of his absence was 30 days. The Committee recommend that leave may be granted to the Member for this period.

4. Shri K.T.K. Tangamani: The Member has applied for leave of absence from the 28th November, 1957 to the end of the Third Session as he has gone to China to attend the Eighth Conference of the All China Federation of Trade Unions as a representative of the A.I.T.U.C. The total period of his absence would be 24 days. The Committee recommend that leave may be granted to the Member for this period.

5. Shri C.R. Narasimhan: The Member has applied for leave of absence from the 6th December, 1957 to the end of the Third Session as there is a hearing of an election petition against the Member. The total period of his absence would be 16 days. The Committee recommend that leave may be granted to the Member for this period.

6. Shri S.C. Chowdhury: The Member has applied for leave of absence from the 23rd August to the 13th September, 1957 during the Second Session and from 11th November to the 20th November, 1957 during the Third Session as his family were ill. The total period of his absence was 32 days. The Committee recommend that leave may be granted to the Member for this period.

7. Shri Mahadeo Prasad: The Member has applied for leave of absence from the 11th November, 1957 to the 9th December, 1957 as he was seriously ill. Earlier the Member was granted leave for 33 days as recommended by the Committee in their Third Report. Total period of his further absence was 29 days. The Committee recommend that leave may be granted to the Member for this period.

8. Shri B. Pocker: The Member has applied for leave of absence from the 13th November, 1957 to the end of the Third Session as he is suffering from Asthama. The total period of his absence would be 39 days. The Committee recommend that leave may be granted to the Member for this period.

NEW DELHI,

The 19th December, 1957.

MULCHAND DUBE,

CHAIRMAN.